

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

B E F O R E T H E R E G I S T R A R M R . K A P I L M E H T A

Petition(s) for Special Leave to Appeal (C) No(s). 10263/2014

C.I.T.

Petitioner(s)

V E R S U S

RAJAN NANDA

Respondent(s)

Date : 18-05-2018 This petition was called on for hearing today.

For Petitioner(s)

Ms Gurmeet Kaur Kwatra, Adv.
Mrs. Anil Katiyar, AOR

For Respondent(s)

U P O N h e a r i n g t h e c o u n s e l t h e C o u r t m a d e t h e f o l l o w i n g
O R D E R

Service is complete on the sole respondent but none has entered appearance.

Registry to process the matter for listing before the Hon'ble Court as per rules.

KAPIL MEHTA
Registrar
18.05.2018

hj